

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).2708-2709/2008

(From the judgement and order dated 24/09/2007 in RSA No. 4473/2004  
& RSA No. 4776/2004 of The HIGH COURT OF PUNJAB & HARYANA AT  
CHANDIGARH)

JASWANT SINGH

Petitioner(s)

VERSUS

GURDEV SINGH & ORS.

Respondent(s)

(With prayer for interim relief and office report)

Date: 29/10/2010 These Petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE P. SATHASIVAM  
HON'BLE DR. JUSTICE B.S. CHAUHAN

For Petitioner(s) Mr.A.V.Palli,Adv.  
Mr. Atul Sharma,Adv.  
Mrs.Rekha Palli,Adv.

For Respondent(s) Mr. Vimal Chandra S. Dave,Adv.

UPON hearing counsel the Court made the following  
O R D E R

Post for final disposal.

[Madhu Bala]  
Sr. P.A.

[Savita Sainani]  
Court Master